

SUPR EME COUR T OF I ND I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).11105/2008

(From the judgement and order dated 24/07/2007 in CN No. 254/2006 of  
The HIGH COURT OF J & K AT JAMMU)

STATE OF J&K & ORS.

Petitioner(s)

VERSUS

MOHMAD MAQBOOL SOFI & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 13/07/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE

HON'BLE MR. JUSTICE R.M. LODHA

For Petitioner(s) Mr. Anis Suhrawardy, Adv.  
Mrs. Shamama Anis, Adv.  
Mr. Syed Mehdi Imam, Adv.  
Mr. Tabrez Ahmad, Adv.

For Respondent(s) Mr. Arvind Minocha, Adv.  
Ms. Veena Minocha, Adv.

UPON hearing counsel the Court made the following  
ORDER

Two weeks' time is granted to file additional documents.

(Satish K. Yadav)  
Court Master

(Phoolan Wati Arora)  
Court Master